

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

NOTE NO. 8 of 1995 in  
**O.A. NO.** 300 of 1993  
~~SECRET~~

**DATE OF DECISION** 23rd June, 1995.

Shri K.P.Modi \_\_\_\_\_ **Petitioner**

Shri D.M.Thakkar \_\_\_\_\_ **Advocate for the Petitioner (s)**

**Versus**

Union of India and ors. \_\_\_\_\_ **Respondent**

Shri Akil Kureshi \_\_\_\_\_ **Advocate for the Respondent (s)**

**CORAM**

The Hon'ble Mr. V.Radhakrishnan : Member(A)

The Hon'ble Mr.

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

: 2 :

Shri K.P.Modi  
Inspector (OG)  
Office of Excise & Customs &  
Central Excise,  
Division Office,  
Mehsana.

...Applicant.

(Advocate : Mr.D.M.Thakkar)

Versus

1. Union of India,  
through : the Collector,  
Central Excise & Customs,  
Customs House,  
Navrangpura,  
Ahmedabad.

2. The Collector of Central Excise &  
Customs, Race Course,  
Baroda.

3. The Principle Collector of  
Central Excise & Customs,  
Race Course,  
Baroda.

...Respondents.

(Advocate : Mr.Akil Kureshi)

ORAL JUDGMENT

NOTE NO. 8 of 1995 in  
O.A. NO. 300 of 1993.

Date : 23rd June, 1995

Per : Hon'ble Mr.V.Radhakrishnan : Member (A)

Mr.D.M.Thakkar seeks permission to withdraw the  
O.A. as per instructions received from his client. Permission  
granted. O.A. stands disposed of as withdrawn.  
No order as to costs.

  
(V.Radhakrishnan)  
Member(A)

ait/npm.

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. 041300193 of

Transfer Application No. \_\_\_\_\_ of

CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided).

Dated : 30.06.95

Countersign :



Section Officer



Signature of the Dealing  
Assistant

**AT AHMEDABAD BENCH**

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CAUSE TITLE 04/300/93

04/300/93

NAME OF THE PARTIES MR K.P. Modi

MR K.P. Modi

## VERSUS

4.01.800

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